

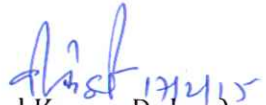
File No. 09-01/Enf-I/2012/FSSAI (Pt-2)
Food Safety and Standards Authority of India
(Enforcement Division)
Ministry of Health and Family Welfare
FDA Bhawan, Kotla Road, New Delhi - 110002

The 17th February, 2015

Corrigendum

Subject: Notification of FSSAI's Designated Officers for Central Licensing under Section 36 of FSS Act, 2006 - reg.

In continuation to this office's order of even no. dated 16th February, 2015 on the aforesaid subject, the State of Manipur shall also come under the jurisdiction of Designated Officer, Shri. V K. Pancham, Deputy Director.


(Bimal Kumar Dubey)
Director (Enforcement)

To

1. Central Licensing Authority, Chandigarh;
2. Central Licensing Authority, Delhi;
3. National Institute of Smart Governance (NISG)- To incorporate jurisdiction change in the FLRS;
4. Director IEC- To upload on FSSAI Website;

Copy to:

1. Establishment Division, FSSAI.
2. Guard file of Enforcement Division.